

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Criminal Appeal No(s). 1224-1226/2021

RAM NARAYAN @ LAL

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

(ONLY CRIMINAL APPEAL NO. 785/2022 IS TO BE LISTED BEFORE THE LD. REGISTRAR COURT

IA No. 124783/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 124784/2021 - EXEMPTION FROM FILING O.T.)

WITH

Cr1.A. No. 785/2022 (II)

(FOR ADMISSION and I.R. and IA No.24620/2020-CONDONATION OF DELAY IN FILING and IA No.24619/2020-EXEMPTION FROM FILING O.T. and IA No.24622/2020-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 24619/2020 - EXEMPTION FROM FILING O.T.)

Date : 19-05-2022 These matters were called on for hearing today.

For Appellant(s)

Mr. Dharendra Kumar, Adv.

Mr. Devvrat, AOR

Mr. Ajay Kumar Srivastava, AOR

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

Cr1.A. No. 785/2022

Appellant has not filed spare copies; as such, notice could not be issued to the sole respondent.

The matter shall be placed before the Hon'ble Judge in Chambers for necessary directions.

AVANI PAL SINGH
Registrar